

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....1994

614

Mr. Deepak Mishra
 R.N. Nayak
 A. Deo
 B. S. Tapalay
 P. Panda
 S.N.P. J. Ray
 D. N. Sahay

.....D. K. Dehuri.....Applicant(s)

Versus
.....Union of India & others.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	26.10.94	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>R. Dehuri</i> Dy. Registrar</p>	<p>Dr. O. of 15/10/94 2's filed.</p> <p>By 26.10.94</p>
2.	26.10.94	<p>Heard Shri Deepak Mishra for the petitioner and Shri Ashok Mishra for the respondents who was asked to ^{hear him} take notice and at the stage of admission itself, in view of the submission of the petitioner's counsel we permit the petitioner to file his representation to the Postmaster General Sambalpur, Respondent No. 3, ventilating his difficulties which he shall do within seven days from the date of this order and the same shall be disposed of by Respondent No. 3 within seven days thereafter. Till his representation by Respondent is disposed of, Respondent No. 3, we direct that the order of transfer of the petitioner as per Annexure-2 from Keonjhar Garh to Anandapur shall</p>	<p>In this application No. 19, the applicant has challenged the order of transfer & further prayed for stay of transfer.</p> <p>By 26.10.94</p> <p>for Registration</p> <p>S.D.</p> <p>DR</p> <p>26/10/94</p> <p>for Admonish & Stay -</p> <p>DR</p> <p>26/10/94</p> <p>for Admonish & Stay -</p> <p>DR</p> <p>26/10/94</p>

Recd notice
A. Deo
26/10/94

Bench

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		<p>be kept in abeyance. Original application is disposed of in terms of this order.</p> <p>A copy of this order shall be delivered forthwith to the petitioner's counsel and also to Shri Ashok Mishra. Shri Ashok Mishra shall file his memo of appearance in the office.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p>	<p>OS. NO. 2 dt. 26.X.94</p> <p>A copy of above order may be given to the petitioner's counsel & Mr. Ashok Mishra S.R. S.C.</p> <p><i>Path</i> 27/10</p> <p>3.5.94 27-10-94 S.O.</p> <p>It is mentioned that the file has been received by Section on 27-10-1994.</p> <p><i>Path</i> 27/10</p> <p>Recd copy of w/ H 26.10.94</p> <p><i>Path</i> 27-X-94</p> <p>Recd order copy Ashok Mishra 8-10 27/10</p>